

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
(IB)-1431(PB)/2019

IN THE MATTER OF:

Axis Bank Ltd

... Applicant / Petitioner

Vs

Payne Realtors Pvt Ltd.

... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP.

Order delivered on 09.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

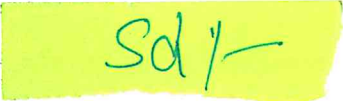
For the Petitioner : None.

ORDER

None present.

List this matter on 17.12.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Aarti Makker
09.11.2020